


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 234/16	TP 233/17	Hearing	391 / 394	Maxheap Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PERNA PONAPPA 080-40726600	PETITIONER	

Counsel for petitioner is present. Proxy counsel for Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. He requested time to file affidavit of ROC. JTA from OL office is present. He requested time to file report. Time extended finally and no adjournment will be given.

List it on 22.08.2017.


MEMBER (J)


MEMBER (T)